

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015
AND
APPEAL NO. 128 OF 2015 & IA NOS.203 AND 204 OF 2015**

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

In the matter of :

M/s Spectrum Power Generation Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R.2

Ms. Shuchi Singh for R.4

APPEAL NO. 128 OF 2015 & IA NOS.203 AND 204 OF 2015

In the matter of :

Samalkot Power Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shally Bhasin
Mr. Raghav Pandey

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R.2
Ms. Shuchi Singh for R.3

ORDER

List these matters for hearing on **22.03.2017.**

(I. J. Kapoor)
Technical Member

ts/sh

(Justice Ranjana P. Desai)
Chairperson